| | | | | | | | | | | | | | Annexure 2 | |
|-------------------------------|------------------------------------------------------------------------------------------------------------|--------------------------------|----------------|---------------------------|-----------------|----------------|-----------------|-------------------|------------------|---------------|-----------|--------------|-----------------|--|
| Name of Corporate Debtor: | | Soubhagya Laxmi Sugars Limited | | | | | | | | | | | | |
| Date of Commencement of CIRP: | | 4/7/2022 | | | | | | | | | | | | |
| List of Creditors as on: | | 10.04.2023 | | | | | | | | | | | | |
| | List of unsecured financial creditors (Other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | |
| | (Amount in ₹) | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of | Amount of any | Amount of | Amount of | Remarks, if any | |
| | | Date of receipt | Amount claimed | Amount of claim | Nature of claim | Amount covered | Whether related | % of voting share | contingent claim | mutual dues, | claim not | claim under | | |
| | | | | admitted | | by guarantee | party? | in CoC | | that may be | admitted | verification | | |
| | | | | | | | | | | set-off | | | | |
| | | | | | | | | | | | | | | |
| 1 | Union Bank of India (erstwhile Corporation | 06.05.2022 | 226,676,668 | 226.676.668 | Unsecured | 226.676.668 | No | 3.91% | | | | | | |
| 1 | Bank) | 00.03.2022 | 220,070,000 | 220,070,000 | onsecured | 220,070,000 | | 5.51% | | | | | | |
| | Total | I | 226,676,668 | 226,676,668 | | 226676668 | | 3.91% | 0 | 0 | 0 | 0 | | |